

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

101

BENCH-II

**C.P.(IB) No. 596/KB/2017
C.A.(IB) No. 808/KB/2018
C.A.(IB) No. 811/KB/2018**

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	City Bank N.A-Vs-Cosmic Ferro Alloys Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	<p><i>Susanta Sutta</i> Advocate <i>Pragya Kr Das, Advocate</i></p>	<p><i>operational creditor (D.V.C) for DVC</i></p>	<p><i>Sutta</i> <i>12.9.2018</i></p>
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<p><i>NILADRI KHANRA, Adv.</i></p>	<p><i>For Jindal Stainless IN & Jindal Stainless (Hissar) Ltd - Operational creditor</i></p>	<p><i>[Signature]</i> <i>12/9/18</i></p>
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<p><i>Manju Bhuteria, Adv Varun Kedia, Adv Kumardeep Majumdar, Adv</i></p>	<p><i>For Citibank N.A Financial creditor Applicant</i></p>	<p><i>[Signature]</i> <i>12/9/18</i></p>
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<p><i>1) Mr. Anish Nanavaty, Resolution Professional 2) Mr. Siddhartha Datta, Adv. 3) Ms. Suhani Dwivedi, Adv</i></p>	<p><i>As the RP</i></p>	<p><i>[Signature]</i> <i>12/9/18</i></p>
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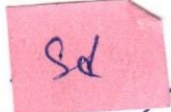
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ORDER

Ld. Counsel for the Financial Creditor appears. The Ld. Counsel for the RP along with the RP appear. Final progress report is filed. It is submitted that the Resolution Plan is approved by the CoC by voting share percentage of 95.86. RP would be filing application for approval of Resolution Plan. He may do so within one week.

Meantime, CA(IB) No. 808/KB/2018 and CA(IB) No.811/KB/2018 connected to the CP are adjourned for further consideration. The RP to serve notice to the Excise Department and file Affidavit-in-reply within 15 days. All the CAs are to come up for further consideration on 03.10.2018.

List it on 03.10.2018.


(M. B. Gosavi)
Member(J)